NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.77(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE PARTIES: Mr. Nikhil Ramesh Prabhu Ajgaonkar

V/s.
M/s. Danim Infrastructure & Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Dhromi) Shoh PCS

for Peritioness

For Respondent

2. A.S. Kandalgannian no 1+03 & S,6

Rabel D. Oale, Adv.

Order

C.P. No. 77/397-398/CLB/MAH/2011

- 1. Counsels from both the sides are present
- Amended petition has been filed by the Petitioner which has been served to the Respondent as well.
- 3. At the request of both the sides and by consent today's date of hearing is adjourned.
- 4. Next date of hearing is fixed on 19.10.2016; duly communicated to both the sides in the Court.

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 14.09.2016